

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 121/2020

SABIT ALI @ SADIQ & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

I.A. No.230798/2026 - FOR GRANT OF BAIL

Date : 18-09-2026 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Appellant(s) Mr. Sanjeev Malhotra, AOR (*Mentioned by*)

For Respondent(s) Mrs. Rachna Gupta, AOR

UPON MENTIONING, the Court made the following
O R D E R

I.A. No. 230798/2026

The matter is taken on Board.

List this application along with main appeal on 07.10.2026.

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)